

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 09/(MAH)/2016
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. Chanda J. Mukharjee
V/s.
M/s. Siemenn Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rushikesh H. Saelkar	Advocate for Petitioners	

Order

CP No.09/59/NCLT/MB/MAH/2016

The Petitioner side is present, Respondent side is absent.

At request of the Petitioner Counsel, list this matter for hearing on 17.4.2017.

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)